## NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/06/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/192/2016

NAME OF THE PETITIONER(S)

: S.Devaraj & Another

NAME OF THE RESPONDENT(S)

: Seventh Vision India Pvt Ltd & 14 Others

UNDER SECTION

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

1. D. PERUMON SARANYAN for Millianus
1. A.M. Z. LANGO. COUNSELFOR.

**ORDER** 

Shri D Peruman Saranyan, counsel for the petitioner present and Shri A M Ilango, counsel for R3 to R11 in the main CP are present. Counsel for the rest of the respondents in the TCP, Shri Ashok Kumar called absent. No representation. He had filed 36/2016 challenging the maintainability of the main CP. Counsel for R3 to R11 in the CA filed two separate applications 76/2017 and 77/2017. He is directed to serve copy of the same to the other side. Put up on 11.07.2017

at 10.30 A.M.

(Ch. Md. Sharief Tan Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)